

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 362 of 2020

IN THE MATTER OF:

Surya Design Lined Pvt. Ltd.

...Appellant

Vs

Small Industries Development Bank of India

....Respondent

Present:

**For Appellant: Mr. Asheesh Jain and Aadarsh Kumar Gupta,
Advocates.**

For Respondent: Mr. M.P. Jain, IRP.

ORDER

17.03.2020 The Office of the Registry is directed to List the instant Appeal on **23rd March, 2020** along with Company Appeal(AT)(Insolvency) No. 402 of 2020 originally listed for hearing on 16.04.2020 for disposal.

In the meantime, it is open to the respective Parties to file Affidavit indicating that the matter has been settled. Mr. M.P. Jain, Interim Resolution Professional is also permitted to file Affidavit by that time in this regard.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)